

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No.124 of 2015**

**Dated : 14<sup>th</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Association of Steel Rolling Mills & Furnaces & Anr. .... Appellant(s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Sanjay Singh for R-1  
Mr. Vishal Anand for R-2

**ORDER**

Counter affidavits /reply have been filed today on behalf of the respondent nos. 1 and 2. Rejoinder, if any, may be filed by the appellant within two weeks from today.

Post this Appeal for hearing on **5<sup>th</sup> January, 2016.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

rkt/mk